

WRIT PETITION (C)

FILING NUMBER: 2648/2020

RENU RAI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. F/C or T/C of page 30, 31 may be filed.
2. True copy of page 37, 38, and 39 may be given.
3. Page 39 may be arranged properly.
4. One line of page 17 and 27 having faint text.
5. The certified copy of annexure 4 with due A.F.S may be filed.
6. Petition may be tagged properly.

Ranjeet Kumar Pankaj

12/06/2020.